


**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 11.08.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A. 15049/2018	N. Srinivasa Murthy	B.M.B.
2	R.A. 15068/2019	R. Devegowda	
3	R.A.15036/2019	K. Mohan Kumar	
4	P & SC15012/2020	M. Venkatagiriappa	
5	G&WC 15006/2020	Syed Khaleel Pasha	
6	G&WC 15007/2020	T.R. Rajeshwari	
7	R.A.15010/2020	T.R. Rajagopala	
8	M.C. 15147/2020	N. Ramesha	
9	M.V.C.69/2019	R. Dinesh Kumar	R.B.R.
10	M.C.15032/2020	Rakshit K.N.	D.R.
AFTERNOON SESSION			
1	Crl.Misc.15094/2020	G.M. Gadilingappa	P.P.
2	Crl.Misc.15096/2020	H. Vazeer	P.P.
3	Crl.Misc.15097/2020	P. Nehru	P.P.
4	Crl.Misc.15098/2020	N. Chikkegowda	P.P.
5	Crl.Misc.15099/2020	A.V. Narasimha Reddy	P.P.
6	Crl.R.P.15006/2020	A. Nandish	P.P.
7	M.V.C.125/2019	S.P. Babajan	C.S.S.
8	M.V.C.116/2019	N.K. Siddeshwara	Y.M.H.
9	M.C.15060/2020	K. Mohan	
10	M.C.15091/2020	Venkat C.M.	
Judgment \ Orders			
1	Crl.R.P.15005/2020	P.M. Narayanaswamy	

In the court of I ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 11-08-2020.

MORNING SESSION (HEARING)	
Case No.	Plaintiff/Defendants Name
1. O.S. 923/06	Munilakshamma V/s Late Muniyappa
2. O.S. 2160/06	Kumar V/s Munikrishnappa
3. O.S. 818/08 C/w O.S. 126/07	Hanumanthappa V/s Krishnappa
4. O.S. 515/18	Muniyamma V/s Chandrappa
5. O.S. 949/19	Narasamma V/s Muninanjappa
6. O.S. 804/14	Venkatesh V/s Ramadas
7. Ex. 4/18	D.V.Manjunath V/s The SLAO
8. O.S. 841/19	Papamma V/s Munichikkamma
9. O.S. 13/09	Lalithamma V/s Munikrishnappa
10. Ex. 18/16	Doddamma V/s Sannamma
AFTERNOON SESSION (Hearing)	
Case No.	Plaintiff/Defendants Name
11. O.S. 438/20	Archana M. V/s Munegowda S.A.
12. O.S. 684/19	Rathnamma V/s Thimmakka
New Suits Plaintiff/Defendants Name	
13. P & Sc. 5/20	Narayanamma V/s Nil
14. F.D.P. 11/20	Shanthamma V/s Ramanjinappa
15. M.A. 12/20	P.M.S. Public School V/s Muniraju Gowda
16. O.S. 513/20	Mylarappa V/s Doddamuniyappa
17. O.S. 515/20	Narayanamma V/s Narayanaswamy
18. O.S. 517/20	Balanarayanaswamy V/s Radhamma
19. O.S. 519/20	N.Pillappa V/s K.Muniyappa
20. O.S. 521/20	Thippaiah V/s Thippaiah


(PATIL HARISH RANGANAGOWDA)
I Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
24-07-2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI CAUSE LIST DATED 11-08-2020.**

MORNING SESSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u>	<u>CRIMINAL</u>
1. O.S.290/2020	1. C.C.5303/2019
2. O.S.292/2020	2. C.C.3593/2020
3. O.S.294/2020	3. C.C.3462/2020
4. O.S.284/2020	4. C.C.5794/2017
5. O.S.232/2020	5. C.C.3619/2020
6. P.C.R.173/2020 (Bachegowda)	6. C.Mis.115/2020
7. P.C.R.174/2020 (H.S.Narendra Babu)	7. C.Mis.116/2020
8. P.C.R.175/2020 (Muniraja.M)	8. C.Mis.135/2020
9. O.S.560/2019	<u>NEW SUITS</u>
10. O.S.196/2020	9. O.S.328/2020 (Krishnappa)
	<u>ORDERS</u>
	10. C.C.3615/2020

Yogeshwari
10/8/2020
**Addl.Civil Judge and JMFC,
Devanahalli.**